

Defective Case Register from 2025-05-08 to 2025-05-08

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/13902/2025	BYOMAKESH TRIPATHY	2025-05-08	As per standing order no.3 dtd.9-7-2024 name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made
2	D-BLAPL/13880/2025	SANJIB KUMAR BHANJADEO	2025-05-08	Name of victim should not be mentioned as per standing order. Put up for further SR.
3	D-BLAPL/13890/2025	MANOJ KUMAR PATI	2025-05-08	Name of Lower pending court not correctly mentioned in petition
4	D-BLAPL/13419/2025	JUGALA KISHORE PANDA	2025-05-08	As per rejection order name of Lower pending court not correct in petition.CT case no. not mentioned in rejection order.
5	D-WP(C)/18982/2025	PITAMBAR PANDA	2025-05-08	1.Order dtd. 23.09.2016 of DEO, Bhadrak mentioned in the Index and book marked Index does not tally with para-6 of the petition and under Annex-3. 2..Petition not correctly addressed to Honorable Court
6	D-ABLAPL/13826/2025	AMLAN SHAKTI PAUL	2025-05-08	The name of the petitioners P.S do not tally with that of in the Affidavit(Declaration). 2.The name of the petitioners P.S. and District not mentioned in V.Nama.
7	D-BLAPL/13849/2025	MANOJ BIHARI DAS	2025-05-08	As per standing order no -3 dated.9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R will be made
8	D-BLAPL/13838/2025	JUGALA KISHORE PANDA	2025-05-08	Honble Court not tally with cause title and Rejection order.
9	D-BLAPL/13841/2025	LALATENDU SAMANTARAY	2025-05-08	Paragraph not correctly furnished in the affidavit.
10	D-BLAPL/13855/2025	SAMVIT MOHANTY	2025-05-08	This may be Registered as a CRLA
11	D-BLAPL/13922/2025	CHIRANJIB ROUT	2025-05-08	1. Page no.10 not neat and legible
12	D-BLAPL/13946/2025	PRAMOD KUMAR BOHIDAR	2025-05-08	1. As per Index Annexure-1 not described in the petition.2. As per rejection order the name of the Lower Court does not tally with cause title correctly furnished
13	D-BLAPL/13862/2025	KRUSHNA CHANDRA DASH	2025-05-08	Honble Court not tally with cause title and Rejection order.
14	D-BLAPL/13947/2025	HIMANSHU SEKHAR MISHRA	2025-05-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no. 3 not available on record.2. Paragraph no. not correctly furnished in the petition.3. Nomenclature of the case (BLAPL) not correctly mentioned in Book mark.
15	D-MACA/19121/2025	SOMNATH ROY	2025-05-08	1. Period of Delay 70 days 2. appeal is not maintainable as the amount in dispute less than one lakhs

16	D-WP(C)/18373/2025	ADITYA MISHRA	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 , 16 ,19 to 27 not neat.
17	D-CRLMC/13434/2025	SIDHANT DWIBEDI	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of annex-1 not filed. 2. Page nos 19 to 23 28 29 39 40 42 43 44 and 45 not legible. 3. Date of executed not furnished in affidavit. 4. Father name of the op. no. 2 not furnished in cause title.
18	D-RPFAM/18549/2025	SANGRAM KESARI JENAMANI	2025-05-08	1.Petitioner No-2 in the Trial Court not made Party in this Petition.
19	D-WP(C)/18390/2025	ASHIT KUMAR DASH	2025-05-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs . 50 /- not paid.
20	D-RSA/13742/2025	AMIT KUMAR NATH	2025-05-08	This may be regd. as SAO
21	D-ABLAPL/13565/2025	PRONoy MOHANTY	2025-05-08	14-NOT PROPERLY INDEXED. 1-Index not properly furnished.2-Page no.12 not legible.
22	D-RVWPET/16863/2025	SUMIT KUMAR MOHANTY	2025-05-08	1. Period of Delay 3 days delay, I.A. for condonation of delay not filed.
23	D-ABLAPL/13809/2025	DEEPAK RANJAN PARIDA	2025-05-08	1.In the Index,Date Chart not paginated properly and also in the Date Chart.
24	D-WP(C)/18913/2025	AKASH ACHARYA	2025-05-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-CMAPL/18571/2025	SUBHADUTTA ROUTRAY	2025-05-08	Code Not indicated.
26	D-WP(C)/18317/2025	ADYASIDHI MISHRA	2025-05-08	Page25 and 26 are not neat.
27	D-CMAPL/18316/2025	ADV.	2025-05-08	1.AU fee Rs 2.25/- to be paid
28	D-WP(C)/18477/2025	BHABANI SANKAR MISHRA	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.8 and 9 not neat.
29	D-RSA/18418/2025	AMIT PRASAD BOSE	2025-05-08	1. Court Fee Rs.16185/-Payable Not Paid.
30	D-WP(C)/18334/2025		2025-05-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Page 9 10 11 partly not legible.
31	D-CMAPL/18403/2025	AUROBINDA SAHOO	2025-05-08	Put up for S.R. after filing of C.copy of impugned order dtd. 14.12.2023
32	D-WP(C)/18362/2025	PRAFULLA CHANDRA ACHARYA	2025-05-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
33	D-WP(C)/18478/2025	HARA PRASAD RATH	2025-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2. Page no.26 not neat and legible.
34	D-WP(C)/18274/2025	AKSHAYA KUMAR MOHAPATRA	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Declaration paragraphs wrongly stated
35	D-WP(C)/18487/2025	BHABA RANJAN KAR	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 and 18 not neat and legible.
36	D-WP(C)/18489/2025	BHABA RANJAN KAR	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 and 18 not neat and legible.
37	D-CMAPL/18191/2025	ADV.	2025-05-08	8-CAUSE TITLE NOT IN ORDER. Period of Delay 42 days delay, I.A. for condonation of delay not filed. 2.Code In correct i) Petitioner and opp.party address not furnished in cause title. ii)Notarial fee Rs-29/- to paid
38	D-WP(C)/18350/2025	BHABA RANJAN KAR	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 41 not neat.
39	D-WP(C)/18367/2025	BHABA RANJAN KAR	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 and 37 not neat.
40	D-CRLMC/12204/2025	PANCHANAN PANIGRAHI	2025-05-08	1. This case related to sexual offence the name of victim and her father deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
41	D-WP(C)/18486/2025	BHABA RANJAN KAR	2025-05-08	1. Date of rejection order under Annexure-8 does not tally with para17 of the petition
42	D-WP(C)/18291/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-08	1.Age of the petitioner not tally in cause title as well as affidavit. 2. Declaration paragraphs not properly filled up
43	D-WP(C)/18392/2025	BHABA RANJAN KAR	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.In 1st para of page no. -2 Annexure not correctly mentoned.

44	D-WP(C)/18293/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-08	1.Age Of the petitioner not tally in cause title as well as affidavit. 2. Declaration paragraphs not properly filled up.3 In Writ petition has no PRAYER.
45	D-CRLMC/12272/2025	JUGALA KISHORE PANDA	2025-05-08	1. Nomenclature not correctly furnished Sl. no. 3 in Index page.
46	D-WP(C)/19108/2025	JNYANANANDA PANDA	2025-05-08	Page 8 not neat
47	D-CMP/18855/2025	DEBAKANTA MOHANTY	2025-05-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. General P.O.A not accompanied with the Vakalatnama
48	D-WP(C)/18319/2025	BRAHMANANDA TRIPATHY	2025-05-08	Name of petitioner and his father in SRP Case does not tally with the name in W.P.(C).
49	D-WP(C)/18242/2025	SOUBHAGYA CHANDRA DEV DASH	2025-05-08	1. Page No 23 not available in the petition. 2. Page No 68 82 90 and 91 not neat and legible.
50	D-WP(C)/18844/2025	PRNOY MOHANTY	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 and 19 not neat.
51	D-WP(C)/16896/2025	KAMAL BEHARI PANDA	2025-05-08	Petitioner No.8 age not furnished.
52	D-WP(C)/18287/2025	TAPAN KUMAR BISWAL	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
53	D-CRLMC/12931/2025	JUGALA KISHORE PANDA	2025-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs of the grounds are not alphabetically furnished.2.page nos.28 31 and 57 not neat.3. sl. 4 of affidavit not proper as per prayer. 4.Receipt Showing Serv.copy To Vigilance not Filed.
54	D-WP(C)/18480/2025	TANMAY MISHRA	2025-05-08	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deficit Court fee of Rs.6/- not paid of the petition.2. Page nos.26 33 to 39 52 53 57 to 64 not neat and legible. 3.Receipt Showing Serv.copy To cg not Filed.
55	D-WP(C)/19207/2025	SUDHIR KUMAR MALLICK	2025-05-08	Page no. 10 not properly tagged.
56	D-ABLAPL/13355/2025	BRUNDABAN ROUT	2025-05-08	1- paragraph no. of the petition not correctly furnished.2-Signature of the deponent not tally with the cause title. 3-Declartion of the Affidavit not correctly furnished.
57	D-ABLAPL/13017/2025	AMBIKA PRASAD RATH	2025-05-08	1-Occupation of the deponent not mentioned in the Affidavit.2-Address of the deponent in

				the Affidavit not tally with the Cause Title.3-Synopsis and DateChart not page marked.
58	D-CONTC/18678/2025	PRABHU PRASAD MOHANTY	2025-05-08	Para no. not correctly furnished in affidavit.
59	D-CONTC/17909/2025	ADV	2025-05-08	Page no 22 not partial legible
60	D-CONTC/17372/2025	ADV.	2025-05-08	1. Period of Delay 164 DAYS 2. FILING OF DISPOSED ORDER BE PAGE MARKED and PAGING OF INDEX BE MADE ACCORDINGLY 3. VERNACULAR CERTIFICATE BE FILED
61	D-CONTC/17361/2025	ADV.	2025-05-08	1. Period of Delay 164 DAYS 2. FILING OF DISPOSED ORDER BE PAGE MARKED and INDEX BE MADE ACCORDINGLY
62	D-CMP/18875/2025	TUKUNA KUMAR MISHRA	2025-05-08	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
63	D-CONTC/17375/2025	ADV.	2025-05-08	Period of Delay 164 DAYS
64	D-WP(C)/18074/2025	AKSHAYA KUMAR SAHOO	2025-05-08	Page 12 13 partly not legible. Annexure-3 is not attested.
65	D-CONTC/17381/2025	ADV.	2025-05-08	Period of Delay 164 DAYS 2. FILING OF DISPOSED OF ORDER BE MAGE MARKED AND INDEX BE MADE ACCORDINGLY
66	D-CONTC/17384/2025	ADV.	2025-05-08	Period of Delay 164 DAYS 2. FILING OF DISPOSED ORDER BE PAGE MARKED AND INDEX BE MADE ACCORDINGLY
67	D-WP(C)/18153/2025	JAGAMOHAN PATTANAİK	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page mark not reflected in index. 2. Age and S/O .of the petitioner not furnished in the cause title.3.page nos. 39 41 54 and 55 not neat
68	D-WP(C)/18579/2025	MOKSHYADA DAS	2025-05-08	1..Subject Code incorrectly Mentioned 2..Receipt Showing Serv.copy To Vigilance not Filed.
69	D-WA/16302/2025	MAHESWAR MOHANTY	2025-05-08	Put up for SR after confine the one prayer one impugned order.
70	D-ABLAPL/13570/2025	PRNOY MOHANTY	2025-05-08	1- In prayer of the petition place of District mentioned wrongly.
71	D-CONTC/17411/2025	SANTOSH KUMAR SWAIN	2025-05-08	1. Provision of Law Not correct. 2.Page no. 11 partly neat.
72	D-WP(C)/19292/2025	SIDDHARTH PRASAD MISHRA	2025-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. AGE OF PETITIONER NOT TALLY WITH AFFIDAVIT AND POWER. 2.DECLARATION OF PARAGRAPHS NOT CORRECT IN AFFIDAVIT AND I.A.

73	D- CONTC/19054/2025	ADV.	2025-05-08	I) Direction to the op-1 not in a party of contc . ii) In affidavit petitioner not shown in other petitioner. Put up for S.R. after removal of defect.
74	D- STREV/18228/2025	ISHWAR MOHANTY	2025-05-08	1.Date of receipt of order not mentioned in the Petition.2.Code furnished is incorrect.3. Provision of law not correctly stated. Put Up for further S.R after rectification.
75	D- ABLAPL/13734/2025	MIHIR SEKHAR SAHOO	2025-05-08	1-In the Synopsis ,Date chart and Petition the G.R. case mentioned as D.R.case1023 of 2025
76	D-WP(C)/15681/2025	SANDHYARANI PANI	2025-05-08	1-COURT FEE IS DEFICIENT. Rs 6/- to be paid on petition
77	D-WP(C)/18162/2025	LALIT KUMAR MAHARANA	2025-05-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of judgement not correct in the petition ,as per annex.3. 2.Name and complit address of petitioner no.2 not furnished in cause title.3 Pragraphs not correct in declaration. 4. page nos. 17 and 20 not neat and legible.
78	D-WP(C)/18402/2025	SANTOSH KUMAR DASH	2025-05-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of order in annex.5 not tally with index. 2.D.C.fee Rs.50/- to be paid on V.nama.
79	D-WP(C)/18692/2025	BHUBAN MOHAN DEBATA	2025-05-08	Description in para.4 of petition not tally with annex.2
80	D- CRLREV/12277/2025	SOHAN MISHRA	2025-05-08	Good ground certificate not furnished
81	D- CONTC/17388/2025	ADV.	2025-05-08	1. Period of Delay 164 DAYS. 2. FILING OF DISPOSED OF ORDER BE PAGE MARKED and INDEX BE MADE ACCORDINGLY
82	D-WP(C)/18151/2025	BASUDEV BARIK	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.11 not neat. 2.As per annex.3 date not correct in index.
83	D- BLAPL/13903/2025	BIRAJA PRASAD TRIPATHY	2025-05-08	1.Page mark not mentioned in index.2.As per index and petition annex.2 not found. 3. Annex.3 not page marked.
84	D-MACA/19005/2025	ADAM ALI KHAN	2025-05-08	Period of Delay 92 days 2.statutory deposit not made
85	D- CONTC/17391/2025	ADV.	2025-05-08	FILING OF DISPOSED OF ORDER BE PAGE MARKED and INDEX BE MADE ACCORDINGLY
86	D-WP(C)/18168/2025	TRILOCHAN DASH	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Rs.6/- not paid in cause title. 2 page nos. 21 and 22 are not legible.

87	D-WP(C)/16351/2025	BIREN SANKAR TRIPATHY	2025-05-08	1-logo Rs 50/- not paid on V nama
88	D-CMP/18862/2025	ALOK KUMAR MOHANTY	2025-05-08	3-AUTHENTICATION FEE IS DEFICIENT.
89	D-MACA/18998/2025	KAPILA CHARAN NAYAK	2025-05-08	3-AUTHENTICATION FEE IS DEFICIENT. 1.Court Fee Rs.700/ payable, not paid 2.AU fee Rs.2/ not paid 3.hologram Rs50/ not paid in vakalatnama
90	D-WP(C)/16366/2025	LAXMAN PRADHAN	2025-05-08	Rs 2/-to be paid on V nama
91	D-MACA/19001/2025	ADAM ALI KHAN	2025-05-08	Period of Delay 113 days 2.statutory deposit not made
92	D-WP(C)/19019/2025	ANIRUDH SANGANERIA	2025-05-08	1.copy not served to o.p. no 1.
93	D-MACA/19002/2025	ADAM ALI KHAN	2025-05-08	Period of Delay 59 days 2.statutory deposit not made
94	D-CMAPL/19160/2025	ADV.	2025-05-08	Period of Delay 491 days, I.A. for condonation of delay not filed. 2.AU fee Rs 0.25/- to be paid.
95	D-ABLAPL/13563/2025	ROHIT RANJAN RAY	2025-05-08	1.In the Petition after page no. 1 2 and Vakalatnama a blank page signed by Reena Behera who is not a party.
96	D-ABLAPL/13555/2025	JYOTIRMAYA SAHOO	2025-05-08	Paragraph no. of the petition is wrongly marked.
97	D-ABLAPL/13813/2025	ASHOK KUMAR SAHOO	2025-05-08	1.Index Synopsis and Date Chart not correctly paginated. 2.BNSS not correctly mentioned in Assessment Slip and Cause Title. 3.Addressing to the Court is not proper in Cause Title.
98	D-CRLMC/11206/2025	BIDYADHAR MANSING	2025-05-08	1. Put up for further S.R.after filing of C.Copy of F.I.R.
99	D-ABLAPL/13359/2025	MANAS KUMAR CHAND	2025-05-08	1- Mobile phone no. not mentioned of the signing Advocate in the Index and Vakalatnama
100	D-WPCRL/13763/2025	MANOJ KUMAR MOHANTY	2025-05-08	Logo Rs 50/- to be paid on V nama
101	D-WP(C)/18717/2025	TUSHAR KANTA NAYAK	2025-05-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat and page no. 15 not completely scanned.
102	D-WP(C)/18378/2025	RAGHUNATH DASMOHAPATRA	2025-05-08	Annexure -3 not properly mentioned in averment.
103	D-WP(C)/18382/2025	BHABA RANJAN KAR	2025-05-08	14-NOT PROPERLY INDEXED. Correct date not mentioned in index under annexure -6
104	D-ABLAPL/13818/2025	JUGALA KISHORE PANDA	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code not correctly mentioned in Assessment Slip and Index. 2. In the Affidavit

				at the point No.3 mentioned as High Would instead of High Court
105	D-WP(C)/18491/2025	BHABA RANJAN KAR	2025-05-08	1.Subject Code incorrectly mentioned in Assessment Slip
106	D-TRP(C)/17402/2025	PRAVAT KUMAR NAYAK	2025-05-08	Para no. not correctly furnished in affidavit.
107	D-WP(C)/19407/2025	SAROJ KUMAR ROUTRAY	2025-05-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the petitioner in cause title not tally with affidavit. 2. Nomenclature not furnished in V. nama.
108	D-BLAPL/11065/2025	NILAKANTHA DAS	2025-05-08	1.Age of the petitioner not tally with rej.order.2. Para of sl. no. 5 not furnished in rej.order.3. c.copy /free copy of rej. order not filed .
109	D-MATA/18990/2025	SUKANTA KUMAR DALAI	2025-05-08	Period of Delay 53 days 2.c copy of judgement not filed , xerox copy filed

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 08-05-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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